

1	2	
		may successfully compete with synthetic materials and jute products of other countries ?
11. Gujarat	2	<p><b>THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :</b> (a) and (b). India's jute goods exports have been adversely affected during the past few years mainly because of uncompetitive prices in comparison to Bangladesh and Synthetics substitutes rather than due to contractual defaults.</p> <p>(c) In order to make Indian jute products competitive, the Government have taken the following steps :—</p> <p>(i) Providing higher cash compensatory support to jute carpet backing cloth and yarn on the basis of matching performance by the industry;</p> <p>(ii) Formation of STC-jute industry consortium on 50:50 loss sharing basis for exports of carpet backing cloth to North America;</p> <p>(iii) Encouraging development of exportable products through R and D efforts; and</p> <p>(iv) Constituting a new JMDC and a Jute Fund out of proceeds of jute cess to give boost to R and D efforts and export promotion.</p>
12. Madhya Pradesh	4	
13. Bihar	5	
14. Orissa	2	
15. Punjab	1	
16. Himachal Pradesh	1	
17. Jammu and Kashmir	1	
18. Union Territory of Chandigarh and 9 districts of Haryana	1	
19. Meghalaya, Nagaland, Manipur, Tripura and Union Territory of Mizoram	1	
20. Assam and Union Territory of Arunachal Pradesh	1	

#### Export of Jute Goods

4472. SHRI ATISH CHANDRA SINHA : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether uncompetitive prices in comparison with Bangladesh and synthetic materials and/or occasional contractual defaults by Indian jute exporters have adversely affected export of jute goods during the past few years;

(b) if so, the details thereof; and

(c) the steps taken/proposed to prevent contractual defaults and/or to subsidise jute manufacturers so that Indian jute products

#### Saving Consequent on Ban on Fresh Recruitment

4473. SHRI K. KUNJAMBU : Will the Minister of FINANCE be pleased to state :

(a) whether any assessment as to the saving to the public exchequer as a result of the ban on fresh recruitment has been made; and

(b) if so, the amount of the saving made on this account ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI**